

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

Subject: Administrative Judges for different districts of UTs of J&K and Ladakh.

ORDER

No: 661 of 2022/RG

Dated: 13.06.2022

In supersession of all previous orders on the subject, the allocation of Administrative Districts/Tribunals/Authorities in UTs of Jammu & Kashmir and Ladakh among the Judges of the High Court of J&K and Ladakh is made as follows:

S.No.	Name of the Hon'ble Judge	District/Tribunals/Authorities
1.	Justice Ali Mohammad Magrey	District Srinagar, District Budgam, MACT Srinagar, Special Tribunal, Srinagar and One Man Forest Authority.
2.	Justice Tashi Rabstan	District Jammu, District Leh and District Kargil.
3.	Justice Sanjeev Kumar	District Baramulla and District Bandipora.
4.	Justice Sindhu Sharma	District Kathua, Labour Court, Industrial Tribunal and Sales Tax Appellate Authority, MACT Jammu and Special Tribunal, Jammu.
5.	Justice Rajnesh Oswal	Distict Udampur and District Doda.
6.	Justice Vinod Chatterji Koul	Distier Pulwama and District Shopian.
7.	Justice Sanjay Dhar	District Anantnag and District Kulgam.
8.	Justice Puneet Gupta	District Poonch and District Rajouri.
9.	Justice Javed Iqbal Wani	District Kupwara.
10.	Justice Mohan Lal	District Ramban.
11.	Justice Mohammad Akram Chowdhary	District Kishtwar.
12.	Justice Rahul Bharti	District Samba.
13.	Justice Moksha Khajuria Kazmi	District Ganderbal.
14.	Justice Wasim Sadiq Nargal	District Reasi.

This order shall come into effect from 1st July, 2022.

Sd/
(Pankaj Mithal)
Chief Justice
Dated:-13.06.2022

No: 20358-75 /RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____,

..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, J&K State Judicial Academy, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
6. All Principal District and Sessions Judges of UTs of J&K and Ladakh with the request to circulate the order among all the judicial officers working under their territorial jurisdiction.
7. Presiding Officer, Sales Tax Appellate Tribunal, Jammu.
8. Presiding Officer /Member, J&K Special Tribunal, Jammu/Srinagar.
9. Member Secretary, J&K Legal Services Authority, Srinagar.
10. Presiding Officer, MACT, Jammu/Srinagar.
11. Presiding Officer, Labour and Industrial Tribunal, Jammu.
12. Presiding Officer, One Man Forest Authority, Srinagar.
..... for information
13. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K and Ladakh.
14. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
15. Order File.

13-6-62
Registrar General